

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1146/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Panalfa Automotive Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391-394

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|-----------|-----------------------|----------------|---|
| 1. | C.BALOOPI | COMPANY PROSECUTOR | FOR RD (WR) |  |

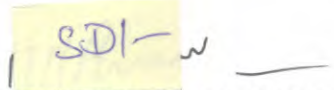
ORDER

For the reasons stated in the application delay of 26 days is condoned.

An affidavit of compliance on the objection raised by the Regional Director in its report has been filed and the same is taken on record.

The report of the OL is not on record. The petitioner is directed to get in touch with the OL to find out if they wish to file its report.

List on 22.02.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)

Dated: 20.2.2017
(Vidya)